

IN THE HIGH COURT OF MEGHALAYA

SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,

Disposal and Pendency in respect of the High Court of Meghalaya

W.E.F.01.10.2015 TO 31.10.2015

Sl.No	Category of Cases	Category of Benches	Pending as on 01.10.2015	Institution	Disposal	Pending as on 31.10.2015
1	R.F.A	S/B	3	1	-	4
		D/B				
2	M.A.F	S/B	1	-	-	1
		D/B	3	-	-	3
3	F.A.O	S/B				
		D/B				
4	R.S.O	S/B				
		D/B				
5	L.P.A	S/B				
		D/B				
6	C.R.P	S/B	14	1	-	15
		D/B				
7	Review Petn	S/B	4	-	-	4
		D/B	1	1		2
		F/B	-			
8	C.Ref	S/B				
		D/B				
9	Arbitration	S/B				
		D/B	1	-	-	1
10	C.M.Appl	S/B	201	25	8	218
		D/B	67	3	3	67
		F/B	1	1	-	2
11	WP(C)	S/B	353	30	13	370
		D/B	11	-	4	7
		F/B	1	2	-	3
12	C.Appl	S/B				
		D/B	1	-	-	1
13	C.Ptn	S/B	2	1	-	3
		D/B				
14	P.I.L	S/B				
		D/B	5	1	-	6
		F/B				
15	W.A	S/B				
		D/B	43	2	-	45
16	Mat.Case	S/B				
		D/B				
17	Test Case	S/B	1	-	-	1
		D/B				
18	M.A.C	S/B	1	-	-	1
		D/B				
19	El.Petn	S/B				
		D/B				

20	Cont. Case	S/B D/B	18	1	-	19
21	Second Appl/S.A.O	S/B D/B				
22	Comp.Petn	S/B D/B	3	-	-	3
23	Tax Cases	S/B D/B	1	-	-	1
24	Cross Objection	S/B D/B				
25	Tr.P(C)	S/B D/B				
26	W.P.(C) SOU MOTTO	S/B D/B				
27	R.A.	S/B D/B				
28	L.A.REF	S/B D/B				
29	L.A.APPL	S/B D/B				
30	F.A	S/B D/B	2	-	-	2
31	Crl.App	S/B D/B	8 9	- -	1 -	7 9
32	Crl.Rev.Petn.	S/B D/B	2	3	-	5
33	Crl.Petn	S/B D/B	11	4	-	15
34	Crl.Ref	S/B D/B				
35	Crl.(D) Ref	S/B D/B				
36	Crl.OP	S/B D/B	1	-	-	1
37	Bail Appln./Anticipatory Bail	S/B D/B	1	5	5	1
38	W.P.(Crl)	S/B D/B	3	-	1	2
39	Crl.M.Appl	S/B D/B	18 1	4 -	3 -	19 1
40	Tr.P(Crl)	S/B D/B	1	-	-	1
41	Cont. Case(Crl)	S/B D/B	1	-	-	1
	TOTAL		794	85	38	841

N/B: RFA =1 Case is Restore, C.Petn =1 Case is Restore and Crl Rev Petn =1 Case is Restore,